

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 26389/2018

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Petitioner(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

WITH

SLP(C) No. 26646/2018 (XI)

SLP(C) No. 27706/2018 (XI)

Date : 04-12-2018 This petition was called on for hearing today.

For Petitioner(s) Ms.Neelam Sharma,Adv.
Mr. Tara Chandra Sharma, AOR

For Respondent(s) Mr.Shashwat Goel,Adv.
Mr. Rahul Narayan, AOR

Mr. Venkateswara Rao Anumolu, AOR
Mr.Jai Vardhan Narayan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.26389/2018

Respondent Nos.2 & 12 are granted four weeks' time, to file counter affidavit.

As per postal tracking report qua respondent Nos.3 & 4, the remarks indicates that "Missent". Ld.counsel for the petitioner shall, within a period of four weeks, file the fresh particulars of the above respondents and he shall also take fresh steps for the service of notice to them within the same period. Dasti in addition is also allowed.

Service is complete upon the other respondents but no one has entered appearance on their behalf.

SLP(C) No. 26646/2018

As per postal tracking report qua respondent No.4, notice has been received back undelivered. Ld.counsel for the petitioner shall, within a period of four weeks, file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within the same period. Dasti in addition is also allowed.

Service is complete upon the other respondents but no one has entered appearance on their behalf.

List the matters again on 04.02.2019.

SLP(C) No. 27706/2018

The office report indicates that service of notice is complete upon all the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB